

1	2	3
13.	Kerala	-
14.	Madhya Pradesh	3960
15.	Maharashtra	2735
16.	Manipur	643
17.	Meghalaya	391
18.	Mizoram	394
19.	Nagaland	395
20.	Odisha	494
21.	Punjab	2004
22.	Rajasthan	364
23.	Sikkim	387
24.	Tamil Nadu	857
25.	Telangana	2136
26.	Tripura	283
27.	Uttar Pradesh	7258
28.	Uttarakhand	1140
29.	West Bengal	6307
TOTAL		42692**

*** Provisional figures as placement reports are being received as ongoing process as and when the completion reports of training batch are submitted and placement data given as per scheme guidelines.

Status of Bharatmala project

917. SHRI VAIKO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is executing Bharatmala project to construct roads along India's borders and other important places, particularly in Tamil Nadu;
- (b) if so, the details thereof;

- (c) whether all the stakeholders have been taken into confidence, especially farmers whose land is to be acquired;
- (d) whether realignment is proposed where the road passes through fertile land, with details;
- (e) the status of progress of each project, State-wise and the schedule of completion; and
- (f) the funds allocated for each project during the last two years and in the current financial year?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (f) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of ₹ 5,35,000.00 crores for development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways.

A manual of guidelines on land acquisition for National Highways has been evolved which includes comprehensive policy guidelines regarding applicability of Right to Fair Compensation in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act, 2013) to the National Highways Act, 1956, determination of market value of land, multiplication factor, purchase of land through consent of land owners, acquisition of land for missing plot, administrative charges for land acquisition etc. Development of highway stretches is taken up post finalisation of alignment, cost estimates, land acquisition requirement etc. based on outcome of Detailed Project Report (DPR)/Feasibility Study, project viability, inter-sepriority and availability of funds.

Total of 255 nos of road projects with an aggregate length of about 10,699 km have been approved till date under Bharatmala Pariyojana with Total Cost as ₹ 2,64,916 crores approximately. State-wise list is given in the Statement (*See below*). Bharatmala Pariyojana Phase-I is targeted for completion by 2021-22.

Statement*State-wise details of highway projects approved under Bharatmala**Pariyojana Phase-I till October, 2019*

Sl. No.	State	No. of Projects	Length (in Km.)	Total Cost (₹ in cr.)
1	2	3	4	5
1.	Andhra Pradesh	13	506.42	12765.95
2.	Assam	3	82.05	2325.84
3.	Bihar	7	471.771	10540.01
4.	Chhattisgarh	1	53.3	1588.75
5.	Delhi	5	41	7958.44
6.	Goa	0	0	0
7.	Gujarat	10	386.96	16107.5
8.	Haryana	19	575.721	23783.72
9.	Himachal Pradesh	1	23	1012.77
10.	Jammu and Kashmir	2	100	3852.21
11.	Jharkhand	8	343.35	6531.17
12.	Karnataka	12	634.34	15760.19
13.	Kerala	4	51.2	3386.31
14.	Madhya Pradesh	20	670.9	18076.94
15.	Maharashtra	29	794.563	21072.74
16.	Manipur	0	0	0
17.	Meghalaya	0	0	0
18.	Mizoram	0	0	0
19.	Nagaland	0	0	0
20.	Odisha	14	716	11101.46
21.	Punjab	3	120.31	723.67
22.	Rajasthan	33	1769.86	27765.01

1	2	3	4	5
23.	Sikkim	0	0	0
24.	Tamil Nadu	29	1208.985	24430.56
25.	Telangana	6	261	5166.38
26.	Tripura	0	0	0
27.	Uttar Pradesh	28	1572.4	42402.62
28.	Uttarakhand	3	80.06	556.11
29.	West Bengal	5	236.22	8007.59
TOTAL		255	10699.41	264915.9

Pending national highway projects

918. DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) action taken by Government to complete the under construction/partially constructed/pending National Highways projects in the country; and

(b) the details of the above said projects, along with the progress made so far in the current year to complete these pending projects, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (b) There are 1407 ongoing National Highways projects in the country. State-wise details of these projects are given in the Statement-I (*See* below). Length of NHs constructed in the current year State-wise is given in the Statement-II (*See* below). To ensure timely completion of the ongoing projects, various steps such as close coordination with other Ministries, revamping of dispute resolution mechanism, frequent review meetings with project developers, State Government and contractors at various levels etc. have been taken up.